

Name of the Corporate Debtor		Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)												
Date of commencement of CIRP		28-11-2022												
List of creditors as on		30-04-2023												
<b>List of operational creditors (other than Workmen and Employees and Governemt Dues)</b>														
(Amount in Rs.)														
Sl. No.	Name of the creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	BSE Limited	13-12-2022	8,73,200	8,73,200	Fines for non-compliances of LODR provisions	-	-	No	0%	-	-	-	-	
2	National Stock Exchange of India Limited	12-12-2022	36,70,980	35,43,540	Fines for non-compliances	-	-	No	0%	-	-	1,27,440	-	
3	Grandmark & Associates, Chartered Accountants	11-01-2023	4,50,000	-	Outstanding fee	-	-	No	0%	-	-	-	4,50,000	
4	Jai Ganesh Ispat & Ferro Alloys Pvt Ltd	20-01-2023	49,95,859	-	Operational dues	-	-	No	0%	-	-	-	49,95,859	
5	Neeraj Projects Private Limited	20-01-2023	5,18,26,196	1,64,38,749	Operational dues	-	-	No	0%	-	-	-	3,53,87,447	
6	Univastu India Limited	24-02-2023	20,26,66,909	19,31,66,909	Operational dues	-	-	No	0%	-	-	95,00,000	-	
7	Indian National Press (Bombay) Private Limited	29-03-2023	15,120	15,120	Operational dues	-	-	No	0%	-	-	-	-	
8	Vijaynath Roof & Wall Cladding Systems Private Limited	28-03-2023	2,86,82,146	-	Operational dues	-	-	No	0%	-	-	-	2,86,82,146	
			<b>29,31,80,410</b>	<b>21,40,37,518</b>								<b>96,27,440</b>	<b>6,95,15,452</b>	